## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH.

No. T.A. 51 of 1996 (CR 5953(w)/81)

Date of order: 1.4.97.

Present: Hon'ble Dr. B.C.Sarma, Member (A)

Hon'ble Mr. D. Purkayastha, Member (J)

M/S. EMPIRE JUTE CO. LTD.

VS.

THE COMMERCIAL TAX OFFICER

For applicant

: None.

For respondents

: None.

It appears from the writ petition that this is a matter concerning Central Sales Tax Act, 1956 and the petitioners are M/s. Empire Jute Company Ltd., and Sri Dhan Kumar Jain. This Tribunal does not have any jurisdiction to adjudicate the dispute. It appears that record has been sent to us without any scrutiny. Registry is directed to send back the record to the Registrar, Calcutta High Court.

MEMBER (J)

MEMBER (A)